

Original Application NO.17/2008

This, the 19th day of February, 2010

Hon'ble Dr. A. K. Mishra, Member (A)

1. Karan Bahadur, aged about 35 years, son of late Hari Bahadur, Resident of C-14, Nehru Bihar, Kalyanpur, Lucknow.
2. Kandhai Lal Dhanuk, aged about 30 years, son of late Ram Asrey, Resident of Langara Sai Parao, Chhitawapur, Lucknow.
3. Smt. Meera Devi aged about 52 years W/o Late Tek Bahadur R/o House No. ED/108 Sec-Q, Aliganj, Lucknow.
4. Smt. Middo Devi aged about 50 years W/o Late Mhd. Rafique R/o House No. 15-D Dubey Hata Gokhaley Marg, Lucknow.

Applicants

By Advocate Sri A. P. Singh.

Versus

1. Union of India, through Secretary, Department of Mines and Minerals, Government of India New Delhi.
2. Director General, Geological Survey of India, Northern Region, Sector E, Aliganj, Lucknow.
3. Dy. Director General, Geological Survey of India, Northern Region, Sector E, Aliganj, Lucknow.

Respondents


By Advocate Sri D. P. Singh.

Order (Oral)

By Dr. A. K. Mishra, Member (A)

The learned counsel for the applicant submits that on a Writ Petition filed by the respondent authority, against the order of this Tribunal has been stayed by the High Court and the Writ Petition has been admitted.

In view of these developments, this application has become infructuous. In the circumstances, O.A. is dismissed as infructuous.


(Dr. A. K. Mishra)
Member (A)